

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017 &
AND
APPEAL NO. 392 OF 2017**

Dated : 15th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 265 OF 2017 & IA NO. 249 OF 2017

Mr. Rama Shankar Awasthi **...Appellant(s)**
Vs.
RKM Powergen Private Power Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Kamal Budhiraja
Mr. K.V Pal for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-2

APPEAL NO. 392 OF 2017

Mr. Rama Shanker Awasthi **...Appellant(s)**
Vs.
R.K.M. Powergen Private Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Agarwal

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Kamal Budhiraja
Mr. K.V. Pal for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-2

ORDER

As agreed by the learned counsel for both parties, List these matters for hearing on **18.07.2019 at 2:30 P.M.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/pk